## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4809
ANSWERED ON:18.12.2009
HYDRO POWER PROJECTS
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## Will the Minister of POWER be pleased to state:

- (a) whether there has been a delay in the construction and commissioning of several hydro power projects in the country due to rules/procedures relating to financial, environmental, forest and technical clearance;
- (b) if so, the details thereof, project wise and State-wise; and
- (c) the steps taken/proposed to be taken by the Government to ensure early clearance of all such projects?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c): The information in respect of hydro power projects scheduled for giving benefits during the 11th Five Year Plan, which have been delayed due to rules/procedures relating to financial, environmental, forest and technical clearance, is being collected.